

DIVISION BENCH
COURT - II

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/394(KB)2021
IA(I.B.C)/455(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SATYA PRAKASH PANDEY
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kumar Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Ms. Jayati Chowdhury, Adv.] For the Personal Guarantor
Ms. Rashmi Singhee, Adv.]
Ms. Sanjana Shaw, Adv.]

Ms. Pooja Agrawal, Adv.] For the Resolution Professional
Mr. Subodh Kumar Agarwal, RP]

ORDER

1. Learned Counsel for the parties present.
2. Learned Counsel for the Personal Guarantor has failed to file reply affidavit in this matter. Let hard copy of the reply affidavit be filed by today, failing which the right to file the same stands closed.
3. List this matter for arguments on **8th July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**